

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 132 of 2012 & 133 of 2012

Dated : 29th January, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. V.J. Talwar, Technical Member**

Appeal No. 132 of 2012

M/s. Junagadh Power Projects Pvt. Ltd. ... Appellant(s)

Versus

Gujarat Urja Vikas Nigam Ltd. & Ors. Respondent(s)

Appeal No. 133 of 2012

M/s. Amreli Power Projects Ltd. Appellant(s)

Versus

Gujarat Urja Vikas Nigam Ltd. & Ors. Respondent(s)

**Counsel for the Appellant (s) : Mr. Sanjay Sen,
Ms. Shikha Ohri**

Counsel for the Respondent(s) : Mr. M.G. Ramachandran

ORDER

Post the matter for hearing on **22nd February, 2013 at 2.30 p.m.**

**(V J Talwar) (Rakesh Nath) (Justice M. Karpaga Vinayagam)
Technical Member Technical Member Chairperson**

rkt/sm